

12.20 hrs.

STATEMENT RE : ALLEGED
GANG RAPE INCIDENT IN
MANGOLPURI, DELHI ON
29.8.1988

[English]

MR. DEPUTY SPEAKER : Minister of State for Home Affairs, Shri P Chidambaram to make a statement.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I have ascertained the factual position regarding the incident involving Smt. Kela Devi, resident of Mangolpuri, Delhi which had been reported in the Hindustan Times on 31.8.1988, which I would like to share with the hon. Members.

On 29.8.1988 at about 4 40 P.M. an information was received from the Duty Constable, posted at Ram Manohar Lohia Hospital that one Smt. Kela Devi, resident of Mangolpur had been admitted in the hospital in an injured condition. On receipt of this information, the Duty Officer entered the information in the Daily Diary and a Police Officer was immediately sent to the hospital. The statement of Smt. Kela Devi disclosed the commission of the offence of rape. The officer contacted the concerned Doctors, requested them to refer Smt. Kela Devi to Gynaecologist for a medical examination. The M.L.C. was also collected and the statement of Smt. Kela Devi was sent to the Duty Officer, PS Mangolpuri for registration of a case. The Duty Officer accordingly registered a case under sections 147/148/452/380/376 I.P.C. the same day vide FIR No. 262/88.

The investigation of the case was taken up immediately and three of the accused were arrested the same night and one arrested the following day. All of them were sent to. Deen Dayal Upadhaya Hospital for medical examination. The three remaining accused are still at large. However, vigorous efforts are being made by the police to track them down (Interruptions).

MR. DEPUTY SPEAKER : The House stand adjourned till 2 p.m.

12.27 hrs.

*The Lok Sabha then adjourned till
Fourteen of the Clock.*

*The Lok Sabha re-assembled at
fifteen Minutes past Fourteen of
the Clock.*

[MR. DEPUTY SPEAKER in the Chair]

(Interruptions)

[English]

MR. DEPUTY SPEAKER : Yes, Prof. Madhu Dandavate.

PROF. MADHU DANDAVATE : (Rajapur) : In the morning I had given a notice for the suspension of the Question-Hour.

AN HON. MEMBER : We opposed it. (Interruptions)

PROF. MADHU DANDAVATE : With your permission, I am making a submission. I have given a notice under Rule 389 that Rule 32 regarding Question Hour be suspended and straightaway. (Interruptions).

MR. DEPUTY SPEAKER : Please order, order. I have called Prof. Dandavate.

(Interruptions)

PROF. MADHU DANDAVATE : Sir, should I ask their permission? (Interruptions)

MR. DEPUTY SPEAKER : Please all of you take your seat.

PROF. MADHU DANDAVATE : I think by this time it should be clear to them that I can never be cowed down by their voice (Interruptions). I was just telling you that (Interruptions). Kindly tell them I am on my legs with your permission.